

HIGH COURT FOR THE STATE OF TELANGANA

CAUSE LIST FOR HIGH COURT LOK ADALAT TO BE HELD ON 14/12/2024 FROM 11-00AM ONWARDS AT HIGH COURT PREMISES

BENCH-1 at COURT HALL NO. 11

Hon'ble Mrs. Justice S.Nanda, Judge, High Court for the State of Telangana

Sri K.Venkatesh Gupta, Advocate

Sri Srinivasa Srikanth, Advocate

S.NO	CASE NO	LOWER COURT NO	NAME OF THE APPELLANT	NAME OF THE RESPONDENT	COUNSEL FOR APPELLANT	COUNSEL FOR RESPONDENT	DISTRICT	RESULT	REMARKS
								Settled(S)/	
								Not Settled(NS)/	
								Adjourned(A)	

ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED

140	MACMA/3951/2014	OP/183/2007	DURGAM SHEKAR	GANDHAM BHOOMIAH AND 3 ORS	RAMACHANDAR RAO VEMUGANTI		KARIMNAGAR		
141	MACMA/2221/2015	OP/408/2012	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., NIZAMABAD	AMEENA BEE, NIZAMABAD AND 5 OTHERS	HARINATH REDDY SOMA	K RAGHUVEER REDDY	NIZAMABAD		
142	MACMA/730/2020	MVOP/775/2015	ICICI Lombard General Insurance Co. Ltd.	J.Kumara Swamy	KATTA LAXMI PRASAD	P RAJESWARI	HYDERABAD		
143	MACMA/756/2023	MVOP/59/2021	The Branch Manager,	Siripurapu Padma,	R SHEETAL KUMAR	G RAVI CHANDRA SEKHAR	MADRAS		

144	MACMA/901/2024	MVOP/2274/2015	ICICI Lombard General Insurance Company Limited	Smt. J.Sattemma	HARINATH REDDY SOMA		HYDERABAD		
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THE NEW INDIA ASSURANCE COMPANY LIMITED

145	PLC/170/2024	MVOP/551/2022	B.Susheela Devi & others	The New India Assurance Co.Ltd.,			SECUNDERABA D		
146	PLC/171/2024	MVOP/323/2018	Alugu Srinivas	The New India Assurance Co.Ltd.,			SANGAREDDY		

OTHER CASE

147	ARBAPPL/39/2021		Y Balaraju & another	K Venkata Raju & others	N.Gangadhar	CH.Venkatraman	HYDERABAD		
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